

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 33(ND)/2017

IN THE MATTER OF:

Mr. Priyanka Batra

.....Petitioner

v.

M/s. Batra Plywood Industries Pvt. Ltd. & Ors.

.....Respondents

SECTION :

UNDER SECTION 241/242 & 244

Order delivered on 11.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

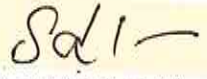
Hon'ble Member (J)

For the Petitioner(s) : Mr. Rohit Sharma, Advocate

ORDER

Due to paucity of time, the hearing is deferred to 01.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

11.08.2017

Vineet